

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P-64/2007 & 66/2008

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th December 2017, 10.30 A.M

Name of the Company	Sree Mohan Jatia & Ors -Versus- Jatia Cotton Mills Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

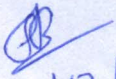
1. Mr. Reetokrata Mitra, Adv
2. Mr. Soumabho Ghosh, Adv
3. Mr. Ayan De, Adv
4. Ms. Payal Saha, Adv

} Adv. for the
interveners in CP-64/07
& Petitioners in CP-66/08

P. Saha
Adv.
6/12/17

- 1> Ratnesh K. Rai, Adv.
- 2> Anand Barua, Adv.
- 3> Srinjoy Bhattacharya, Adv.

} For the petitioners in
C.P. 64/07 and for
L.R. of R-5 in C.P. 66/08


6/12/17

Mr. P. Roy, Sr Adv.

Mr. A. Kanodia, Adv

Mr. S. Sarkar, Adv

} R-3 in CP 64

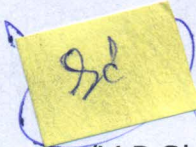

6/12/17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 08/02/2018.


(Jinan K.R.)
Member (J)


(V.P. Singh)
Member (J)